

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	IA 92/17in TP 230/17	Hearing	391/ 394	Aruba Networks India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Pallavi Smith	Petitioner	AS
2	Prema. Hatti	ROC	Prema

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC is present. Assistant from OL office is present. He reported that they have not received copy of the application. Smt. Prema Hatti requested time for hearing IA 92/17. OL is also directed to file objections, if any over IA 92/17 filed for amendment of the Scheme.

Petitioner's counsel is directed to serve a copy of IA 92/17 on the OL.

List it on 21.08.2017.

MEMBER (J)

MEMBER (T)